



VIVEKANAND
EDUCATION SOCIETY
College of Law

PRESENTS

NATIONAL
LAW FEST

12th, 13th & 14th
January, 2024



<https://ves.ac.in/law/>



<https://www.instagram.com/ves.law/>



[https://in.linkedin.com/company/
ves-college-of-law-mumbai](https://in.linkedin.com/company/ves-college-of-law-mumbai)



<https://m.facebook.com/vescollegeoflaw/>

INDEX



Click to Navigate

1. ABOUT THE ORGANISERS
2. ABOUT THE COMPETITION
3. SCHEDULE
4. GENERAL RULES AND REGULATIONS
5. MOOT COURT COMPETITION
6. CLIENT COUNSELLING COMPETITION
7. DEBATE COMPETITION
8. PIL DRAFTING COMPETITION
9. PARTICULARS
10. CONTACT DETAILS

ABOUT THE ORGANISERS

Vivekanand Education Society, (Chembur) Mumbai was founded in the year 1962 under the guidance and visionary leadership of Late Shri. Hashuji Advani.

V.E.S. College of Law began its academic journey in the year 2009 under the umbrella of Vivekanand Education Society and since then it has acquired competency to providing legal education, proficiency in implementing practical skills, involving students in decision-making process, hosting several State and National Level Competitions.

ABOUT THE COMPETITION

Vivekanand Education Society's College of Law is organising **National Law Fest** for the first time on the 12th, 13th and 14th of January, 2024. The Fest comprises of Moot Court Competition, Client Counselling Competition, Debate Competition and PIL Drafting Competition.

It gives us immense pleasure to extend our heartfelt invitation to your esteemed institution to participate and fully make this event a great success. We truly believe that this Competition will provide a platform to students of law to sharpen their minds, to develop their skills and showcase their legal knowledge.

Law students from all over the country are invited to participate in the competitions exhibiting their skills to be judged by some of the most elite names in the litigation section of the legal fraternity.

SCHEDULE

DAY 1 - 12th JANUARY, 2024

Breakfast	8:00 AM
Inauguration	10:00 AM
Draw of Lots	11:30 AM
Lunch	12:30 PM
Debate Competition - Preliminary Round	1:30 PM
Client Counselling Competition - Preliminary Round	1:30 PM

DAY 2 - 13th JANUARY, 2024

Breakfast	8:00 AM
Moot Court Preliminary Round	9:30 AM
Results for Quarter Final Round	12:00 PM
Lunch	12:15 PM
Moot Court Quarter Final Round	1:00 PM
Draws for Semi Final Round	3:00 PM
PIL Drafting Competition	3:15 PM
High Tea	5:15 PM
Dinner	7:00 PM

DAY 3 - 14th JANUARY, 2024

Breakfast	8:00 AM
Debate Competition Final Round	9:00 AM
Client Counselling Competition Final Round	9:45 AM
Moot Court Competition Semi Final Round	12:00 PM
Lunch	12:00 PM
Moot Court Competition Final Round	3:00 PM
High Tea	4:30 PM
Valedictory	5:00 PM

GENERAL RULES AND REGULATIONS

1. ORGANISER -

- a) The **National Law Fest 2023-24** is being organised by Vivekanand Education Society's College of Law, which is situated in Sindhi Society, Chembur, Mumbai, Maharashtra.
- b) The Competition is scheduled between 12th and 14th January, 2024 in offline format.

2. LANGUAGE -

All oral and written submissions are required to be made in English, which shall be the official language of the Fest.

3. ELIGIBILITY -

- a) The Fest is open only to the bona fide students currently enrolled in LLB Degree Course (3 Year and 5 Year Courses)
- b) The substitution of any Team Member is not allowed after the registration deadline except in extenuating circumstances and only with the prior permission of Organisers.

4. DRESS CODE -

The participants shall adhere to the following dress code when present in any courtroom during the Fest:

- Ladies: Black/White Kurta and Salwar or white shirt and black trousers along with black coat and black shoes.
- Gentlemen: White shirt, black trousers and black tie along with black coat and black shoes.

5. REGISTRATION -

- a) Interested teams are required to register for the competitions by filling the individual registration forms provided under the Competition Segment.
- b) Once the intake of any Competition is filled, the forms for the same would be closed.
- c) While filling the Registration Form, the teams have to choose a primary contact person. All communication concerning the Competition shall be sent to the the same who shall convey the information to all others. The last date for completion of all the registration formalities is before 11.59. P.M I.S.T., 23rd December, 2023 or filling of the intake capacity, whichever is earlier.
- f) The Confirmation of Registration will be notified to the teams by the Organisers, after the completion of the registration formalities.
- g) On confirmation of registration, the teams shall send the Soft Copies of the
- h) The Team will be allotted a Team Code. At any stage of the competition, a team must be identified only by the allotted team-code
- i) Under no circumstances, the college shall refund any amount processed for the purpose of registration or accommodation.
- j) **One of the two participants from the team registering in the National Moot Court Competition has to compulsorily take part in the National PIL Drafting Competition.**

5. PAYMENT DETAILS - Payment can be made via UPI or participants can transfer the amount to college's bank account via NEFT/IMPS.

The Details are as follows:

Name of the Bank: IDFC First

Bank Account No. 10079971998

IFSC Code: IDFB0040103

Name of the Beneficiary: VIVEKANAND EDUCATION SOCIETY'S COLLEGE OF LAW

UPI: VESCOL.06@cmsidfc

6. FOOD AND ACCOMMODATION-

a) Organisers shall provide Accommodation only to the First Ten (10) Teams or First Twenty (20) Participants (whichever is earlier) who need accommodation on first cum first serve basis.

The charges for the same shall be Rs. 1000/- per participant for two nights i.e. from 12th January, 2024, 12:30 PM till 14th January, 2024, 10:00 AM.

b) In case the teams wish to get accommodation prior or after the duration given by the Organisers, the expenses will be borne by them.

c) Any damage done to the place of accommodation shall be borne by the team/participant itself/themselves.

The Organisers shall provide Breakfast, Lunch and Dinner as per the Timeline of the Competition.

d) On receipt of Final Registration, each team will be assigned a representative from the Organiser. who the team members may approach for queries.

7. MISCELLANEOUS -

- a) All the rules are subject to change as the Organisers might deem fit to introduce at any stage of the Fest.
- b) All official communication shall happen through the mail given above. The teams are to adhere to their Team Codes while making or raising any query.
- c) Participants must carry their current college ID-Cards along with them during the Fest.
- d) All the decisions made by the Organisers and the Judges of the Fest shall be deemed as final and binding.

MOOT COURT COMPETITION

Are you a budding legal eagle with a passion for analytics and a knack for persuasive argumentation? Here's your golden opportunity to shine in the courtroom arena! Step into the world of legal advocacy and participate in our Moot Court Competition, where your eloquence, analytical skills, and passion for justice will be put to the ultimate test.

**DETAILS OF
THE EVENT**

**MOOT
PROBLEM**

**REGISTRATION
FORMS**

**REGISTRATION -
₹3000/-**

CLIENT COUNSELLING COMPETITION

"Effective client counselling is not merely about providing legal advice; it's about understanding and addressing the unique needs and concerns of each individual client to guide them through the legal process." - *Murka*

The Client Counselling Competition offers a realistic simulation of legal scenarios for participants to hone their advisory skills in genuine contexts.

**DETAILS OF THE
EVENT**

**REGISTRATION
FORMS**

**REGISTRATION -
₹2000/-**

DEBATE COMPETITION

Do you consider yourself a future legal luminary, equipped with a fervor for debate and a talent for compelling arguments? The Debate Competition serves as a platform to encourage greater interest and knowledge among students in the art of structured argumentation and public speaking.

**DETAILS OF THE
EVENT**

**REGISTRATION
FORMS**

REGISTRATION -
₹1000/-

PIL DRAFTING COMPETITION

The Public Interest Litigation (PIL) Drafting Competition is designed to stimulate a heightened understanding and interest among law students in the intricacies of crafting legal documents with a focus on public interest cases. This competition also endeavors on emphasizing the vital role of PILs in addressing societal issues and advocating for the common good through legal means.

**DETAILS OF THE
EVENT**

**REGISTRATION
FORMS**

REGISTRATION -
₹500/-

**PRIZES WORTH
₹1,00,000/-**

PARTICULARS

The following will be the intake for the
National Law Fest 2023-24

Moot Court Competition	24 Teams
Client Counselling Competition	24 Teams
Debate Competition	24 Teams
PIL Drafting Competition	24 Teams

TRAVEL FORM



Click to Navigate

Convenor:

Dr. Mohini Gupte
Principal

Co-Convenors:

Mr. Bhushan Shinde
+91 98928 10749

Ms. Prajnee S. Sahoo
+91 99878 15779

Ms. Bhagyashree Patil
+91 86528 69138

Student Co-ordinators:

Mr. Aumkaar Sane
(General Secretary)
+91 72087 20993

Ms. Diya Patil
(Administrator)
+91 93267 62576

Ms. Siddhi Nigde
(Treasurer)
+91 93240 08102

V.E.S. COLLEGE OF LAW

Sindhi Society, Chembur (East)

Mumbai - 400071.

Phone :- +91 85919 83684

E-mail :- mootcourtveslaw@gmail.com

MEDIA PARTNERS

**Live
Law.in**

LB Legal Bites
Law and Beyond

LawBhoomi[®]

KNOWLEDGE PARTNER

EBC **SCC**[®]
ONLINE
India's leading law information provider
EBC PUBLISHING PVT.